

Annexure – 3

**Name of the corporate debtor: Aftok Infrastructure Private Limited; Date of Commencement of CIRP: U70102UP2013PTC059884; List of creditors as on: 11.05.2021**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Punjab National Bank	Punjab National Bank a body corporate constituted by and under the Banking Companies (Acquisition and Transfer of undertaking act, 1970)	07.11.2019	5,52,94,000	5,52,94,000	Secured	5,52,94,000	Nil	No	27.94	Nil	Nil	0	0	-
2.	Bank of Baroda (Erstwhile Vijaya Bank)	IFSC Code - VIJBOOO7123	23.12.2019	24,54,45,078	0	Non-payment of dues by the Borrowers for purchase of flats		Nil	No	NA	Nil	Nil	24,54,45,078	0	Bank of Baroda submitted some claims in respect of the loan financed by the erstwhile Vijaya Bank (now Bank of Baroda) to the persons who have booked flats in the CD project. The claims were rejected because the financial assistance was provided by the Bank to the allottees and not in the name of CD.
			<b>Total</b>	<b>30,07,39,078</b>	<b>5,52,94,000</b>			<b>0</b>		<b>27.94</b>	<b>0</b>	<b>0</b>	<b>24,54,45,078</b>	<b>0</b>	